

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No. 17 of 2022

IN THE MATTER OF:

Permandlla kiran kumar,

...Applicant(s)

-Vs-

The State of Telangana,  
Rep. by its Secretary Public,  
Telangana and Ors.

...Respondent(s)

REPORT FILED BY THE 3<sup>RD</sup> RESPONDENT - DISTRICT FOREST  
OFFICER

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Place: Chennai

Date: 24.08.2024

Mrs. H. Yasmeen Ali,  
Counsel for the 3<sup>rd</sup> Respondent.

**REPORT OF THE DISTRICT FOREST OFFICER, MEDCHAL DISTRICT, TELANGANA STATE (R3) DATED: 24.08.2024 IN O.A.NO.17 OF 2022 (SZ) OF NGT, CHENNAI FILED BY SRI.PERUMANDLLA KIRN KUMAR, R/o GAJULARAMARAM(VILLAGE), QUTHBULLAPUR (MANDAL), MECHAL-MALKAJGIRI (DISTRICT), TELANGANA STATE.**

It is submit that the Hon'ble NGT., S.Z., Chennai in its passed in O.A. No. 17/2022, Dt: 22.07.2024 directed the District Collector, Medchl and the Regional Deputy Director, SS& LR to expedite the process properly taking up survey of entire land of Sy. 19 of Gajularamaram Village which is totally included in the notified Reserve Forest Block of Gajularamaram starting from Tri-junction fixing the entire boundary and to provide the appropriate Geo-coordinates and also to fix the survey points within the given time of four (4) weeks, failing which, the Regional Deputy Director may appear before the Hon'ble NGT., Chennai.

In this regard, the following is submitted:

1. Earlier it was reported the Hon'ble NGT, the Regional Deputy Director, S&LR, Hyderabad and his team have earlier taken up the joint survey of land situated in Sy. No. 19 of Gajularamaram Village on 04.03.2023. As per the joint survey of Sy. No. 19 situated in Gajularamaram Forest Block done by the Regional Deputy Director, Survey & Land Records, Hyderabad and as reported by him, the total area of Sy. No. 19 of Gajularamaram Village is Ac. 471-14 guntas as per the Pahani (1958-59), while the area as per Village map (1957 AD) is Ac. 437-00 guntas. But as per physical possession, there is only Ac. 442-00 guntas of land belongs to Sy. 19 by the Forest Department. Thus, still there is shortage of land to the extent of Ac. 29.14 Guntas as on the date, which clearly indicates that the said shortfall land is under illegal occupation of private persons. The S&LR authorities have also further declared that private persons are in encroachment in Sy. 19 belong to Forest Department, which is worked out to be Ac. 16-21 guntas while others land (except Sy. No. 19) to the extent of Ac. 35-03 guntas is in occupation of Forest Department in the field.
2. This version of the S&LR Departmental official was not accepted by the Forest Department as despite of our repeated requests made, the Regional Deputy Director, S&LR, Hyderabad and his team has not taken up the survey commencing from Try-junction and By-junctions. This point of our observation was also mentioned in the spot panchanama conducted at the time of joint inspection earlier done and brought the facts to the notice of the Hon'ble NGT. It is further submitted that since, there are discrepancies in the survey reports submitted by the ADSLR, the Regional Deputy Director, Survey, Settlements & Land Records, Telangana State Hyderabad, it was requested to conduct survey once again starting the survey afresh from Tri-Junction Point/Station No. 1 so as to enable to arrive to the final conclusion. But, as the S&LR Departmental authorities have not reacted to the occasion, the Hon'ble NGT., SZ., Chennai in its order dated: 22-07-2024 issued orders to the Regional Deputy Director,, S&LR Department to expedite the process, provide the appropriate Geo coordinates and fix the survey points to enable the respective departments to find out the encroachments and take appropriate action.
3. It is most respectfully submit that on issuance of the said orders from the Hon'ble NGT., in its order dated: 22-07-2024, the the Regional Deputy Director, S&LR officials have conducted the survey of land situated in Sy. No. 19 of Gajularamaram Village afresh from 12.08.2024 to 14.08.2024 (i.e. the entire land which was declared as Reserved Forest Block long back) and furnished the Survey Sketch to the Forest Department with Geo coordinates (*Annexure-I*). However, even this time also, despite we have requested to commence the survey from Tri-Junction Point i.e. Survey Station No. 1 of Reservation Records, the S&LR Team has deliberately started their survey starting from the land situated at Sy. 28. Further, the Survey Team has deliberately left over the land to an extent of about 146 Meters width over a length of about 900 Meters i.e. starting from Point No. 1 from Sy. No. 28 towards North to South side upto Sy. No. 20 though the said left over gap area is absolutely belongs to Sy. No. 19 (included in RF Block, Gajularmaram) where there is already well grown forest growth as on this date which can be seen in the field clearly and the entire said area is under the control, management and protection of the Forest Department since then to till to date. These two discrepancies are

also again giving lot of scope for creating deviations in the area of the subjected land. However, now as per the fresh survey sketch furnished by the Regional Deputy Director, S&LR Department and the total area of Sy. No. 19 is worked out to be only Ac. 430-00 Gts., as against the total area of Ac. 471-14 Gts., belongs to the Gajularmaram Reserved Forest Block (Map showing discrepancies between survey conducted by the Regional Deputy Director, S&LR, Hyderabad from 12.08.2024 to 14.08.2024 and Gajularamaram Reserve Forest as per Forest Records *enclosed in Annexure-II*).

4. In response to the Hon'ble NGT order dated: 22-07-2024, the Dy.Commissioner, Gajularamaram Municipality stated that on receipt of detailed report from the Regional Dy.Director, Survey & Land Records Department, further action will be initiated after following due process of law for eviction of encroachments from the lands to avoid further legal compliactions
5. In view of the reasons submitted above, the Survey now conducted by the Regional Deputy Director, S&LR, Hyderabad excluding part of notified Reserve Forest land resulting shortfall of area is not agreed to. Therefore, a fresh survey of land situated in Sy. No. 19 of Gajularamaram Village (i.e. the entire land which was declared as Reserved Forest Block long back) as per notified Reserve Forest Block is required to finalise the matter.

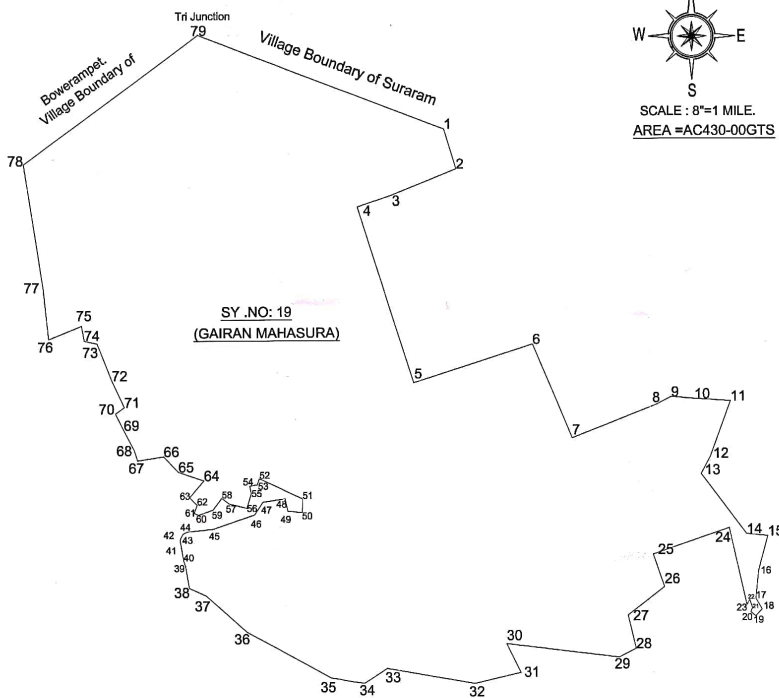
Encl : ( Annexures –I, II and III)

Date : 24.08.2024  
Place: Medchal

  
District Forest Officer  
Medchal  
District Forest Officer,  
Medchal District

GPS CO-ORDINATES OF SY.NO.19 (FOREST LAND) OF GAJULARAMARAM (V) QUTHBULLAPUR (M), MEDCHAL - MALKAJGIRI DISTRICT. AS PER RDD SURVEY

FILE-NO:- RC.No. F1/1492/2021

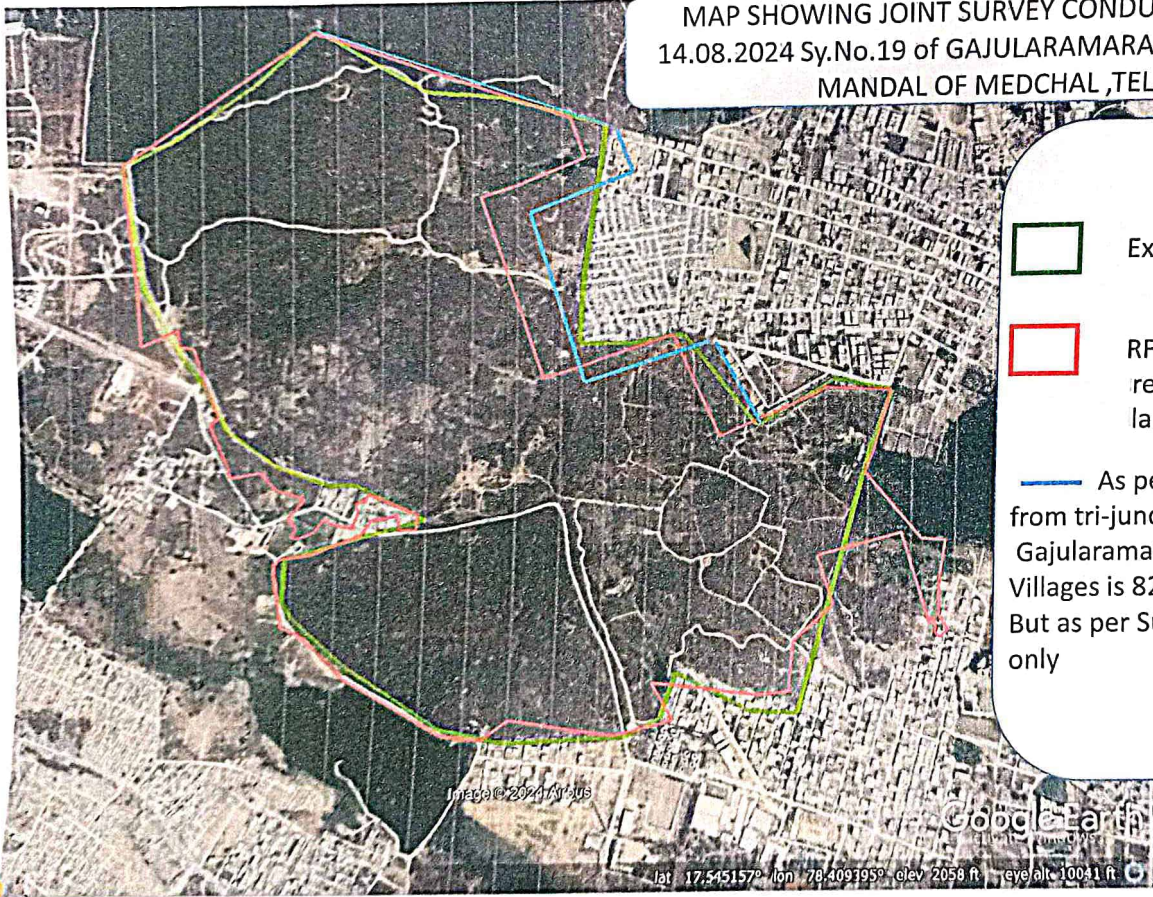


Sl.No	Latitude	Longitude	Sl.No	Latitude	Longitude
1	17.54683	78.41907	41	17.53658	78.41275
2	17.54585	78.41939	42	17.53665	78.41277
3	17.54516	78.4178	43	17.53675	78.41282
4	17.54487	78.41698	44	17.5368	78.41292
5	17.54057	78.41845	45	17.53688	78.41356
6	17.54158	78.42135	46	17.53725	78.41458
7	17.53928	78.42236	47	17.53756	78.41478
8	17.54015	78.42444	48	17.53766	78.41533
9	17.54034	78.42478	49	17.53736	78.4154
10	17.54031	78.42536	50	17.53733	78.41576
11	17.54027	78.42625	51	17.53766	78.41576
12	17.53889	78.42577	52	17.53813	78.41468
13	17.53847	78.42555	53	17.53799	78.41463
14	17.53701	78.4267	54	17.53794	78.41445
15	17.53697	78.42722	55	17.53776	78.41449
16	17.53611	78.42701	56	17.53741	78.41439
17	17.53543	78.42695	57	17.53751	78.41395
18	17.53517	78.42711	58	17.53764	78.41376
19	17.535	78.42696	59	17.53735	78.41355
20	17.53509	78.42683	60	17.53722	78.4132
21	17.5352	78.42687	61	17.53727	78.41309
22	17.5354	78.4268	62	17.53746	78.41316
23	17.53528	78.42673	63	17.53764	78.41297
24	17.53715	78.42627	64	17.53806	78.41332
25	17.53668	78.4244	65	17.53826	78.41269
26	17.53568	78.4247	66	17.53862	78.41232
27	17.53496	78.42381	67	17.53851	78.41168
28	17.534	78.4237	68	17.53877	78.41159
29	17.53394	78.42308	69	17.53926	78.41133
30	17.53421	78.42084	70	17.53967	78.41112
31	17.53335	78.4213	71	17.53982	78.41133
32	17.53322	78.42008	72	17.54048	78.41102
33	17.53355	78.41792	73	17.54138	78.41064
34	17.53318	78.41736	74	17.54145	78.41032
35	17.53328	78.41654	75	17.54182	78.41024
36	17.53437	78.41445	76	17.54147	78.40945
37	17.53523	78.41342	77	17.54273	78.40928
38	17.53541	78.41301	78	17.54576	78.40874
39	17.53595	78.4129	79	17.54901	78.41298
40	17.53608	78.41285			

*ms*  
 ms  
 keesara  
 Quthbullapur  
 (TSP, Surveyor)

**// Attested //**  
*Guna*  
 22/02/24  
 Deputy Director  
 MZ-II  
 O/o. CSSLR, Hyd.

MAP SHOWING JOINT SURVEY CONDUCTED FROM 12.08.2024 TO 14.08.2024 Sy.No.19 of GAJULARAMARAM VILLAGE, QUTHBULLAPUR MANDAL OF MEDCHAL ,TELANGANA STATE.



**Legend**



Existing RF Boundary



RF Boundary demarcated by the regional Dy. Director, Survey and land records

— As per the village map, the length from tri-junction point of Gajularamaram, Suraram, Bowrampet Villages is 824 meters. But as per Survey team, it is 678 meters only

## GOVERNMENT OF TELANGANA

From  
Dr. Buddha Prakash Jyoti, I.A.S.,  
Commissioner & Director of  
Settlements, Survey & Land Records,  
Telangana State, Hyderabad.

To  
The District Forest Officer,  
Medchal-Malkajgiri district.

Lr.No. F1/1492/2021, dated: - 23-08-2024.

Sir,

Sub:- Suits- O.A.No.17 of 2022 (SZ) of NGT Chennai filed by Sri Perumandla Kiran Kumar- Orders passed by Hon'ble NGT Chennai dt: 22-07-2024- Boundary dispute- Gajularamaram Forest Block- Sy.No.19 of Gajularamaram (v), Medchal (M), Medchal-Malkajgiri district- Survey conducted- report submitted- Reg.

- Ref:- 1) O.A.No.17 of 2022 (SZ) of NGT Chennai filed by Sri Perumandla Kiran Kumar.  
2) Your office Lr.No. 32/2022/D, dated: 9-8-2023, 12.10.2023, 20.02.2024, 8.8.2024  
3) This office Lr.No.F1/1492/2021, dated: 08.08.2024.  
4) Survey Report of the Survey officials team of this office dt: 22-08-2024.


& & &

I invite your attention to the references cited. A Survey team was drafted vide this office Lr.No.F1/1492/2021, dated: 08.08.2024 with a direction to show the points and collected DGPS data of Sy.No.19 of Gajularamaram village. Accordingly, the Survey team of (03) Survey personnel's along with Forest officials attended the said work as per scheduled dates i.e., 12.08.2024, 13.08.2024 and 14.08.2024, the boundaries earlier fixed by the then Regional Deputy Director those boundary points were relayed on ground and shown to the Forest officials and collected DGPS Co-ordinates with DGPS instrument. The Collected DGPS data of Sy.No.19 of Gajularamaram village along with sketch is enclosed herewith for taking necessary action.

This is for favour of information and for taking necessary action in the matter.

Yours faithfully,

Encl: Survey report along with Sketch

  
for Commissioner & Director  
of Settlements, Survey and Land  
Records, TG, Hyderabad.